## 「Shri Kamal Morarka]

- (7) G.S.R. No. 508 dated 18th August, 1990 publishing the Indian Administrative Service (Pay) Fifth Amendment Rules, 1990
- (2) G.S.R. No 509 dated the 18th August, 1990 publishing Indian Police Service (Pay) Fourth Amendment Rules, 1990
- (9) GSR No. 51 dated 18th August, 1990 publishing the Indian Police Service (Fixation of Cadre Strength) Third Amendment Regulations, 1990.
- (10) G.S.R. No 429 dated the 21st July, 1990 publishing the Indian Police Service (Fixation Cadre Strength) Second Amendment Regulations, 1990
- (11) GSR No 430 dated the 21st July, 1990 publishing the All India Services (Death-cum-Retirement Benefits) Amendment Rules, 1990

[Placed in Library. See No. LT-1944/91 for (1) to (11).]

(12) A copy (in English and Hindi) of the Ministry of Personnel, Public Grievances and Pensions Notification GSR. No. 579, dated the 15th September, 1990, publishing the Indian Police Service (Uniform) Amendment Rules, under sub-section (2) of section 3 of the All India Services Act, 1951.

[Placed in Library See No. LT-1852/91]

(13) A copy (in English and Hindi) of the Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training) Notification GSR No. 623 dated the 6th October, 1990, publishing the Union Public vice Commission (Exemption from

Consultation) Amendment Regulations, 1990.

[Placed in Library See No LT-1964/91 1

- I. Report and Accounts (1989-90)of the Aeron autical Development Agency, Bangalore and related papers.
- II. Administration Report and Accounts (1989-90) of the Cantonment Boards and related papers.
- (1989-90) III Report and Accounts of the Institute of Defence Studies and Analysis, New Delhi and related papers.

STATE IN THE MINISTER OF THE MINISTRY OF DEFENCE (SHRI LALIT VIJAY SINGH) Madam, I lay on the Table a copy each (in English and Hindi) of the tollowing papers --

- I. (a) Fifth Annual Report and Accounts of the Aeronautical Development Agency, Bangalore for the year 1989-90, together with the Auditors' Report on the Accounts
- (b) Statement by Government accepting the above Report.

[Placed in Library, See No. LT-1873/91 for (a) and (b)]

II Annual Administration Report and Accounts of the Cantonment Boards for the year 1989-90, together with the Audit Report on the Accounts.

[Placed in Library See No LT-1874/91]

III (a) Annual Report and Accounts of the Institute for Defence Studies and Analysis, New Delhi, for the year 1989-90, together with the Auditors' Report on the Accounts.

(b) Statement by Government accepting the above Report

[Placed in Library, See No. LT-1875/91 for (a) and (b)]

I. Report and Account's (1989-90) of various Public Sector undertakings and other related papers under Companies Act, 1956. . . .

## II. Notification of Ministry of Surface Transport

SHRI LALIT VIJAY SINGH Madam, I also lay on the Table a copy each (in English and Hindi) of the following papers, under subsection (1) of section 619A of the Companies Act, 1956—

- I. (1) (a) Twenty-sixth Annual Report and Accounts of the Bharat Earth Movers Limited, Bangalore, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon
- (b) Statement by Government accepting the above Report.

[Placed in Library See No LT-1871 91 for (a) and (b).]

- (11) (a) Annual Report and Accounts of the Mazagon Dock Limited, Bombay, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.

[Placed in Library See No LT-1869/91 for (a) and (b)]

(iii) (a) Annual Report and Accounts of the Goa Shipyard Limited, Vasco-da-Gama, Goa for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-1870/91 for (a) and (b)]

- (iv) (a) Sixteenth Annual Report and Accounts of the Mishra Dhatu Nigam Limited, Hyderabad, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.

[Placed in Library. See No LT-1872-A/91 for (a) and (b)]

- (v) (a) Twentieth Annual Report and Accounts of the Bharat Dynamics Limited, Hyderabad, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.

[Placed in Library, See No. LT-1872]91 for (a) and (b).]

- (vi) (a) Annual Report and Accounts of the Garden Reach Shipbuilders, and Engineers Limited, Calcutta, for the year 1989-90. together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.

[Placed in Library See No LT-1868/91 for (a) and (b).]

(vii) (a) Annual Report and Accounts of the Bharat Electronics Limited, Bangalore, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.